

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 989/2000

New Delhi this the 36th day of November, 2000. 8

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

Indian Council of Agricultural Research
through its Secretary, Krishi Bhawan,
New Delhi.

... Applicant

(By Dr. S.P.Sharma, Advocate)

-versus-

1. Ashok Goel S/O J.P.Goel,
Junior Engineer,
Deptt. of Watershed Development
and Soil Conservation,
Government of Rajasthan,
Pant Krishi Bhawan,
Jaipur (Rajasthan).
2. A.K.Singh S/O V.P.Singh,
Asstt. Professor, Agril. Engg.,
Directorate of Research,
Rajasthan Agricultural University,
Bikaner-334006.
3. K.M.Gautam S/O S.D.Gautam,
Asstt. Professor, Agril. Engg.,
Directorate of Research,
Rajasthan Agricultural University,
Bikaner-334006.
4. The Director of Research,
Directorate of Research,
Rajasthan Agricultural University,
Bikaner-334006.
5. The Director,
Deptt. of Watershed Development
and Soil Conservation,
Government of Rajasthan,
Pant Krishi Bhawan,
Jaipur (Rajasthan)

... Respondents

(By Shri Nitish Agarwal, Advocate)

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

We have heard the learned counsel appearing for
the contending parties. Counsel for the respondents
has agreed on behalf of his clients to make payment of
the entire amount claimed towards the bond executed by

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his clients

them, namely, Rs.26144/-. He, however, seeks ~~release~~

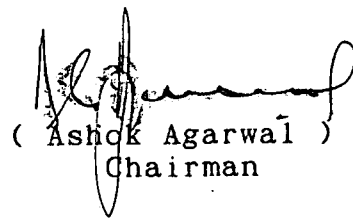
relief

of payment in instalments. In our view, the offer made is just and reasonable. In the circumstances, we reject the claim of the applicants in regard to interest claimed and direct respondents 1 to 3 to make payment of Rs.26144/- in easy instalments of Rs.2000/- (Rupees two thousand) per month the first of which will be payable on or before 10th December, 2000 and subsequent instalments on or before the 10th of each succeeding month. In default of any two instalments, the entire balance of amount will become recoverable.

2. Present OA is disposed of in the aforestated terms. No costs.



(S.A.T. Rizvi)
Member (A)



(Ashok Agarwal)
Chairman

/as/